

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.25/168/NCLT/AHM/2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2020**

Name of the Company: Ashish Laxmiswarup Srivastava
V/s
DB Shapriya Construction Ltd & Anr

Section: Section 168 of the Companies Act 2013.

ORDER

No one appeared for the Petitioner.

Learned PCS Mr. Kunjal Dalal appeared for the Respondent.

The matter stands adjourned to 10.11.2020 for further consideration.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 14th day of September 2020.